

HIGH COURT OF CHHATTISGARH, BILASPUR

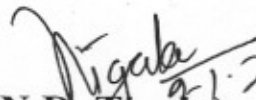
NOTIFICATION

No. 02 /A.R. (Judl.)/2010.

Bilaspur, dated the 2nd January, 2010.

It is hereby notified that Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Nawal Kishore Agarwal, Judge, High Court of Chhatisgarh, Bilaspur to deal with the request under sub section (4) or sub section (5) or sub-section (6) of section 11 of the Arbitration and conciliation Act, 1996.

By order of Hon'ble the Chief Justice


(N.D. Tigala) 21.2010.

Additional Registrar (Judl.)